

O.A. No. 1484 of 2004

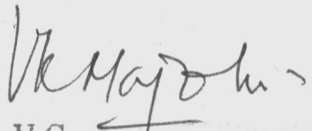
29.3.2005.

Hon'ble Mr. V.K. Majotra, Vice Chairman
Hon'ble Mr. A.K. Bhatnagar, Member-J

Sri G.S. D. Misra learned counsel for the applicant and Sri B.B. Sirohi, learned counsel for the respondents.

The learned counsel of the respondents stated that the applicant has been granted all the reliefs as claimed by him in O.A. by the respondents. The learned counsel of the applicant agrees that the reliefs has been granted to the applicant. In the circumstances, the O.A. is dismissed having become infructuous.


MEMBER-J


V.C.

GIRISH-